

73997

THE HIGH COURT OF KERALA

29 AUG 2018

Kochi : 682 031

Dated : 21.08.2018

Proceedings
ERNAKULAM

High Court Establishment – appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 - orders issued.

- Read :
1. High Court Notification No. A2-78709/2014/REC2 dated 13.12.2017
 2. High Court Notification No. A2-78709/2014(2) dated 21.08.2018
 3. High Court proceedings No. A2- 52835/2015(2) dated 30.01.2016
 4. High Court proceedings No. A2- 52835/2015(2) dated 21.12.2016
 5. High Court proceedings No. A2-428/2017(1) dated 06.07.2017
 6. High Court proceedings No. A2-428/2017 dated 22.08.2017
 7. High Court proceedings No. A2-428/2017(2) dated 04.07.2018

Order No. A2-78709/2014

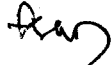
1. Sri. K. M. Shabu, Library Assistant, High Court in the scale of pay of ₹ 22200-48000, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 **forthwith**, in the vacancy vice Sri. Sonny Christopher, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (3) above.
2. Sri. K. K. Nazeer, Duffadar, High Court in the scale of pay of ₹ 18000 -41500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 **forthwith**, in the vacancy vice Sri. Jaison Joshy E. J. Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (3) above.

P. T. O.

3. Smt. Ramadevi Uniyambrol, Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Sri. M. M. Manikandan, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (4) above.
4. Sri. Madhu K. Sankar, Lift Operator(HG), High Court in the scale of pay of ₹ 19000-43600, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy consequent on the refixation of cadre strength as per the High Court Proceedings read (5) above.
5. Smt. Prema V. R., Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Smt. Simi N. C., Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (6) above.
6. Sri. M. B. Mahesh, Lift Operator, High Court in the scale of pay of ₹ 18000-41500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Sri. Kannan C. R., Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (6) above.

7. Smt. Lini Mithra R., Telephone Operator, High Court in the scale of pay of ₹ 22200-48000, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (2) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Smt. Ramadevi K. V., Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (7) above.

(By Order)


Sureshkumar D.
Assistant Registrar
dx

To

The persons concerned.

The Joint Registrars, High Court.

The Deputy Registrars, High Court

The Public Relations Officer, High Court.

The Finance Officer, High Court

The Assistant Registrars and Chief Librarian, High Court

The Section Heads concerned.

The 'F' Section and Finance Wing, High Court

The G (Accounts II & III) Sections, High Court.

✓ The IT Section, High Court (for uploading in the website)

The 'J & K' Sections, High Court

The Recruitment and Examination Cell, High Court

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court

The A3, A4 & A6 seats, High Court.

The Administrative Records Section, High Court.

The File.

